

**Live Telecast of World Cup Football  
Tournament**

7525. SHRI NANDU THAPA:  
SHRI SUDARSAN  
RAYCHAUDHURI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has made arrangements for live telecast of the World Cup football tournaments to be held in Italy in June-July, 1990;

(b) if so, whether any sponsors have applied for telecasting the matches; and

(c) the guidelines for live telecasting of such international sports events, if any?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir, Action to make appropriate arrangements for the purpose has been initiated.

(b) Yes, Sir.

(c) The importance of the event, interest of viewers, etc. are the guiding factors for live telecast of international sports events.

[*Translation*]

**Trade Promotion Between India and  
Massachusetts**

7526. SHRI SARJU PRASAD SAROJ:  
Will the Minister of COMMERCE be pleased to state:

(a) whether some joint efforts are being made to promote trade between India and Massachusetts;

(b) if so, whether any final decision has

been taken in this regard; and

(c) if so, the complete details in this regard?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir.

(b) and (c). A Memorandum of Understanding has been signed between the Indo-American Chamber of Commerce and the Massachusetts Office of International Trade on the 27th March, 1990.

**Boarding and Lodging Facilities for  
Tourists in U. P.**

7527. SHRI SUBEDAR:  
SHRI RAJVEER SINGH:

Will the Minister of TOURISM be pleased to state:

(a) whether any scheme has been implemented during last three years for providing best boarding and lodging facilities to tourists in Uttar Pradesh;

(b) whether Government propose to set up a yatri-niwas in Uttar Pradesh;

(c) if so, the details thereof; and

(d) whether any proposal of the State Government in this regard is under consideration of Union Government?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) and (c). A Yatri Niwas at Allahabad at an estimated cost of Rs. 29.42 lakhs was sanctioned and an amount of Rs. 20.00

lakhs has been released so far. The work is in progress.

(d) No, Sir.

[English]

#### **Censor Board for Exhibition of Imported Films**

**7528. SHRIMATI J. JAMUNA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any separate Censor Board for exhibition of imported films;

(b) if so, the details of the members of the Board with their functions; and

(c) the criteria for appointing the Members of the Board?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir.

(b) and (c). Do not arise.

#### **Sell's Central Marketing Organisation**

**7529. SHRIPURNA CHANDRA MALIK:** Will the Minister of STEEL AND MINES be pleased to state:

(a) Whether the Steel Authority of India Limited appointed British Steel Consultants Limited to conduct a survey of the functioning of its Central Marketing Organisation; and

(b) if so, the cost of the survey and details of the report of the survey regarding Industrial Relation and relation between the different stratas of the executive personnel?

THE MINISTER OF STEEL AND MINES

AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

#### **Loans Advanced to Coffee Growers**

**7530. SHRI K. MURALEEDHARAN:** Will the Minister of FINANCE be pleased to state:

(a) whether the loans sanctioned at the rate of Rs. 6500/- per acre to the coffee growers on recommendation of coffee Board is unpaid with interest due to failure of crops; and

(b) if so, the action taken/proposed to be taken to provide relief to the coffee growers?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) have reported that they do not have any information on non-payment of loans granted to Coffee growers on recommendation of Coffee Board, on account of failure of crops. However, in a representation date 29th December, 1989 made by the Karnataka Planters Association it was demanded that short-term loans and interest might be converted into term loans and interest rate reduced in view of collapse of the International Coffee Agreement coffee price and the low return for the coffee. RBI has reported in this regard that the issue was discussed at the State Level Bankers' Meeting held in Bangalore on 16th march, 1990 and the views expressed were that although the coffee crop during 1989-90 has been average, it cannot be described as a failure. Further, during the previous two years the coffee crop production was normal and process were steady in both domestic and international market resulting in net surplus with